

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ALD/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: *Classic Infra Promoters Pvt. Ltd.*

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S *241/242 of the Companies, Act 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anil Kumar</i>	<i>PCS</i>	<i>Mediator</i>	<i>Anil K.</i>
<u>2.</u>	<i>Parv Agarwal</i>	<i>Advocate</i>	<i>Respondent</i>	<i>Parv Agarwal</i>

CP NO.80/ALD/2016

Sh. Anil Kumar, PCS being a Mediator is present in the Court. Sh. Parv Agarwal, Advocate for the respondent.

Ld. Mediator reports that the process of mediation is still going on. Hence, the matter is adjourned to 28<sup>th</sup> February, 2018.

**Dated:29.01.2018**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)

*Sd*  
**H.P. Chaturvedi,**  
**Member (Judicial)**